

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 145 OF 2019 &**  
**IA NOS. 1851 & 1852 OF 2019**

**Dated : 16<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NLC India Ltd. .... Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Pulkit Agarwal  
Mr. Shubham Arya  
Mr. Arvind Kumar Dubey

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

**ORDER**

**IA NO. 1852 OF 2019**  
***(Application for urgent listing)***

The IA is allowed. Application is disposed of.

**APPEAL NO. 145 OF 2019 & IA NO. 1851 OF 2019**

List the matter on **17.10.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

tpd/mkj